

केन्द्रीय विद्युत विनियामक आयोग

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

Petition No. 645/GT/2025

Date: 4th July 2025

To

The Additional General Manager (Commercial)
NTPC Limited, NTPC Bhawan,
Core- 7, Scope Complex, 7 Institutional Area,
Lodhi Road, New Delhi- 110003

Subject: Petition for determination of tariff for Rihand STPS Stage-I (1000 MW) for the 2024-29 period.

Sir,

With reference to above subject, and under Regulation 28(10) of the CERC Conduct of Business Regulations, 2023, following additional information is required to be submitted on an affidavit, with an advance copy to the Respondents, on or before **11.7.2025**:

- a) *Reason of the spill-over of the works for the claim pertaining to "Dry Ash Evacuation System (DAES)" and justify the cost differential from approved vs claimed expenditure.*
- b) *Provide the basis and computation of Ash transportation expenses claimed under O&M along with rationale for increased claim vis-à-vis the previous tariff period (2019-24).*
- c) *Provide the basis and computation of Security expenses claimed along with rationale for y-o-y increase.*
- d) *Provide the computation of Water charges claimed.*

2. The Respondents shall file their replies by **16.7.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **18.7.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The Petition shall be listed for hearing in due course, for which separate notice will be issued.

Yours sincerely,

Sd/-

(Deepak Pandey)

Assistant Chief (Law)

Copy to:

All Parties